

No. 14014/01/2019/CFT
Government of India
Ministry of Home Affairs
(CTCR Division/CFT Cell)

North Block, New Delhi
Dated: 22nd April, 2024

CORRIGENDUM

Sub: Procedure for implementation of Section 51A of the Unlawful Activities (Prevention) Act, 1967- Change in the details of the Central [designated] Nodal Officer- regarding.

Consequent upon change in the assignment in the CTCR Division, Ministry of Home Affairs, the Joint Secretary (CTCR), Ministry of Home Affairs [Telephone Number 011-23093124, email address: jsctcr-mha@gov.in, is designated as Central Nodal Officer in place of the Additional Secretary (CTCR) for the purpose of implementation of Section 51A of the Unlawful Activities (Prevention) Act, 1967. Therefore, this Ministry's Order of even number, dated 02.02.2021, on the 'Procedure for implementation of Section 51A of the UAPA' be considered modified to that extent.

2. This issues with the approval of the Competent Authority.



(Dharmender Kumar)
Deputy Secretary to the Govt. of India
Tele/Fax: 23092457

To

1. Governor, Reserve Bank of India, Mumbai
2. Chairman, Securities & Exchange Board of India, Mumbai
3. Chairman, Insurance Regulatory and Development Authority, Hyderabad
4. Foreign Secretary, Ministry of External Affairs, New Delhi
5. Finance Secretary, Ministry of Finance, New Delhi
6. Revenue Secretary, Department of Revenue, Ministry of Finance, New Delhi
7. Secretary, Ministry of Corporate Affairs, New Delhi
8. Chairman, Central Board of Indirect Taxes and Customs, New Delhi
9. Director, Intelligence Bureau, New Delhi
10. Additional Secretary, Department of Financial Services, Ministry of Finance, New Delhi.
11. Chief Secretaries of all States/ Union Territories
12. Principal Secretary/ Secretary (Home) of all States/ Union Territories
13. Directors General of Police of all States & Union Territories
14. Director General of Police, National Investigation Agency, New Delhi
15. Commissioner of Police, Delhi
16. Joint Secretary (Foreigners), Ministry of Home Affairs, New Delhi
17. Joint Secretary (Capital Markets), Department of Economic Affairs, Ministry of Finance, New Delhi
18. Joint Secretary (Revenue), Department of Revenue, Ministry of Finance, New Delhi
19. Director (FIU-IND), New Delhi

Contd.../2/

Copy for information to:

1. Sr. PPS to HS
2. PS to SS (IS)
3. Sr. PPS to AS (CTCR)
4. Sr. PPS to JS CTCR)